Demand to give approval to the proposal of state government of Gujarat to use Gujarati language in the proceedings of the Gujarat High Court

SHRI PARSHOTTAM KHODABHAI RUPALA (Gujarat): Sir the State Government of Gujarat has unanimously passed a resolution to use Gujarati language, the principal mother tongue language of the State, in the working, documentation, legal proceedings and order of judgement of the hon. High Court of Gujarat, under Article 348 of the Constitution.

The Secretariat of the Governor of Gujarat, vide its letter No. GS/14/2967/2011 dated 13.05.2011, has moved this proposal to the Ministry of Home Affairs, Government of India, under Article 348(2) of the Constitution of India, to obtain prior consent of the President of India, in this regard.

The Father of the Nation, Mahatma Gandhi, was quoted by the hon. Supreme Court that the baby takes its first lesson from its mother. It may be a sin against the motherland to inflict upon her children a tongue "other than their mother's for their mental development, as the. Central Government has not taken any fruitful action in this regard till date.

Due to rising literacy level among common people and enhancing influence of electronic and print media among the society, the participation of people in various judicial matters has been rising very sharply nowadays. Generally, the people of Gujarat State are not comfortable with the English language, so one cannot find more employees in various Central Ministries. Allowing the Gujarati language, under Article 348(2) of the Constitution of India, in the working of the High Court of Gujarat, may be helpful to the society to play a greater role in our independent judicial system.

I, therefore, request that necessary approval may be given to the proposal of the Government of Gujarat. Thank you.

Demand to hike honorarium of ASHA Workers employed under National Rural Health Mission in Bihar

श्री राम कृपाल यादव (बिहार): महोदय, स्वास्थ्य और परिवार कल्याण विभाग में करीब 8.61 लाख आशा (accredited social health activities) स्वास्थ्य सेविका पूरे देश में NRHM के तहत कार्यरत हैं। सभी राज्यों में इनकी अलग-अलग संख्या है। बिहार में करीब 80,000 आशा सेविकाएं हैं। ये कमजोर वर्ग की विधवा, नि:सहाय और गरीब महिलाएं होती हैं और सुदूर देहात में कार्य करती हैं। ये माताओं को प्रसव पीड़ा के समय नजदीक के स्वास्थ्य केन्द्र पर पहुंचा कर उनका सकुशल प्रसव कराने में सहायता करती हैं। इसके लिए आशा सेविकाओं

कपे प्रति प्रसव भत्ता 100-200 रुपए मिलता है। 28.12.2009 को हुई NRHM की बैठक में यह निर्णय लिया गया कि आशा सेविका को 500 रुपए मासिक मानदेय दिया जाए, किन्तु दुर्भाग्य की बात यह है कि वित्त मंत्रालय के आनाकानी के कारण समाज के सबसे महत्वपूर्ण व नीचे के पायदान पर नि:स्वार्थ सेवा करने वाली करीब 8.61 लाख आशा सेविकाओं को आज तक 500 रुपए मानदेय नहीं शुरू हुआ है।

मेरे राज्य, बिहार में तो अप्रैल, 2010 से प्रसव भत्ता तक का भुगतान नहीं हुआ है। पिछले वर्ष पटना में इनका आंदोलन भी हुआ था। इसके बाद राज्य के स्वास्थ्य मंत्री जी ने आश्वसन दिया कि 15.01.2012 तक भुगतान हो जाएगा, लेकिन अभी तक कुछ नहीं दिया गया है। अब तो NRHM ने आशा सेविका से और अधिक सेवाएं लेने का निर्णय लिया है, जैसे, टीकाकरण और ग्रामीण इलाकों में स्वास्थ्य जागरूकता आदि।

अत: सरकार से अनुरोध है कि वह इन निर्धन आशा सेविकाओं को 500 रुपए मासिक मानदेय का भुगतान NRHM के तहत लिए गए निर्णय की तिथि से करे। धन्यवाद।

डा. एम.एस. गिल (पंजाब): महोदय, मैं स्वयं को इस विशेष उल्लेख के साथ संबद्ध करता हूं।

श्री रामविलास पासवान (बिहार): सर, मैं स्वयं को इस विशेष उल्लेख के साथ संबद्ध करता हूं।

श्री आनन्द भास्कर रापोलू (आन्ध्र प्रदेश): सर, मैं स्वयं को इस विशेष उल्लेख के साथ संबद्ध करता हूं।

Demand to build a bride between Rameswaram and Talaimannar

DR. E.M. SUDARSANA NATCHIAPPAN (Tamil Nadu): Sir, India's 'Look East' Policy, which is a crucial foreign policy initiative, is centred on India's near-East. This policy is about connectivity, road, rail, telecommunication from India, connecting its North-East, Bangladesh, Myanmar, Thailand and beyond, hopefully all the way to Vietnam. This is an ambitious network comprising 1,41,000 kms of roadways and areas crossing 32 Asian countries. Twenty-nine Governments have signed it up. The Economic and Social Commission for Asia and the Pacific (UNESCAP) is having a proposal to initiate it.

The bridge between Rameswaram and Talaimannar in Sri Lanka will have the international land route for Sri Lanka. This is an ambitious programme to connect all the Asian countries through land route as this was the vision of ESCOS. During the freedom struggle, as early as 1930, Mahakavi Subramania Bharathi sung that by elevating Sethu (Ramanathapuram Kingdom was called Sethupath Boomi which includes Rameswaram and Islands) land route to Eelam (Sinhala Island). This will help to preserve and compliment the ancient Rama Bridge as well as the Sethu Samudram Project.